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Central Administrative Tribunal
Principal Bench

C.P. No. 201 of 1998

in

O.A. No. 1088 of 1996

13 APRIL

1999

New Delhi, dated this the

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Dr. (Mrs.) Pragati Dhawankar,
W/o Shri Purushottam Dhawankar,
Sr. Occupational Therapist,
Lok Nayak Hospital,
New Delhi.

... Petitioner

(In Person)

versus

1. Shri Narendra Prasad, IAS,
Secretary,
Dept. of Social Welfare,
Govt. of NCT of Delhi,
5, Shambhunath Marg,
Delhi-110054.

2. Mrs. Geeta Sagar,
Director,
Dept. of Social Welfare,
Govt. of NCT of Delhi,
Canning Lane, K.G. Marg,
New Delhi-110001.

3. Shri Ram Khilari Meena,
Dist. Officer (Central),
Dept. of Social Welfare,
GLNS Complex, Delhi Gate,
New Delhi-110002.

... Respondents

(By Advocate: Shri Raj Singh)

ORDER

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Heard both sides.

2. We are satisfied that the impugned order dated 13.5.97 in O.A. No. 1088/96 have been implemented by respondents even if with some delay. In so far as the arrears consequent to the

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recommendations of the 5th Pay Commission and the upgraded scale of pay are concerned, the same lies outside the ambit of the order dated 13.5.97, and it is open to applicant to pursue the same separately in accordance with law if so advised.

3. Under the circumstances, CP-201/98 is dismissed and notices against the alleged conemnors are discharged.

Lakshmi

(Mrs. Lakshmi Swaminathan)
Member (J)

Adige

(S. R. Adige)
Vice Chairman (A)

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